

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 31-05-2014

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

Read : High Court order No.B1-59 / 2014 dated 28-05-2014

ORDER NO. B1 - 2629 / 2014

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Shri B.Vasudeva Menon, Sheristadar, District Court, Thrissur is transferred and posted as Sheristadar, District Court, Ernakulam.
2. Smt.Annamma John V., Sheristadar, District Court now functioning as Temporary Munsiff, Payyannur is repatriated and posted as Sheristadar, District Court, Thrissur
3. Smt. A. Sameera Beegam, Sheristadar, District Court, Ernakulam is transferred and posted as Sheristadar, District Court, Kollam.
4. Shri S.D.Saji, Sheristadar, District Court, Palakkad is transferred and posted as Sheristadar, District Court, Thiruvananthapuram.
5. Shri P.Uthaman, Sheristadar, Additional District Court, Mavelikkara is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Alappuzha.
6. Shri V.Balakrishnan, Sheristadar, Addl.Sessions Court(Marad cases), Kozhikode is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Palakkad
7. Shri M.E.Aliyar, Sheristadar, Chief Judicial Magistrates' Court now functioning as Temporary JMFC, Ramankaray is repatriated and posted as Sheristadar, Chief Judicial Magistrates' Court, Thrissur.
8. Shri Rajagopal, Sheristadar, Family Court, Thrissur is transferred and posted as Sheristadar, Chief Judicial Magistrates' Court, Alappuzha.
9. Shri M.Suresh, Sheristadar, Chief Judicial Magistrates' Court, Thrissur is transferred and posted as Sheristadar, Chief Judicial Magistrates' Court, Palakkad.
10. Smt. Mercy K.Antony, Senior Superintendent, Chief Judicial Magistrates' Court, Thrissur is promoted as Sheristadar, Chief Judicial Magistrates' Court under

Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Family Court, Thrissur.

11. Shri V.J.Alexander, Sheristadar, Addl. District Court now functioning as Temporary Addl.Munsiff-II,Neyyattinkara is repatriated and posted as Sheristadar, Spl Court(SPE-CBI)-I / Addl.District Court-III, Ernakulam.

12. Shri V. Prakash, Sheristadar, Spl Court(SPE-CBI)-I / Addl.District Court-III, Ernakulam is transferred and posted as Sheristadar, Addl.District Court, Mavelikkara.

13. Shri K.T Suresh Babu, Sheristadar, Special Court for SC/ST (POA) Act Cases Manjeri is transferred and posted as Sheristadar, Spl. Court(NDPS Act cases) / Addl. District Court, Vadakara.

14. Shri P. Vishwanatha Bhat, Sheristadar, Spl. Court(NDPS Act cases), Vadakara is transferred and posted as Sheristadar, Family Court, Thalassery.

15. Shri A.K.Sureshkumar, Sheristadar, MACT, Ernakulam is transferred and posted as Sheristadar, Addl.Sessions Court(Marad cases), Kozhikode.

16. Shri P.C.Kurian, Sheristadar, Addl. District Court(cases relating to atricities and sexual harassments against women and children), Ernakulam is transferred and posted as Sheristadar, MACT, Pala.

17. Smt.K.Vasanthakumary Amma K.,Sheristadar, Spl. Court(SPE/CBI)-II, Ernakulam is transferred and posted as Sheristadar, Special Court(SPE/CBI), Thiruvananthapuram.

18. Shri C.V.Prasad, Sheristadar, Sub Court, Kottayam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, MACT, Ernakulam.

19. Smt. G.P.Shyama, Sheristadar, Sub Court, Nedumangad is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Addl. District Court(cases relating to atricities and sexual harassments against women and children), Ernakulam.

20. Shri P.V.Suresh, Sheristadar, Sub Court, Koyilandi is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Spl. Court for SC/ST(POA) Act cases,

Manjeri.

21. Shri V.R. Balakrishnan Nair, Sheristadar, Sub Court, N.Paravur is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Spl.Court(SPE/CBI)-II, Ernakulam

22. Shri Shri A.K.Gopalakrishnan, Sheristadar, Sub Court, Kozhikode is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Family Court, Tirur.

23. Shri P. Sadanandan, Senior Superintendent, District Court, Palakkad is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Special Court (Idamalayar Investigations), Ernakulam

24. Shri K.Chandran, Senior Superintendent, Special Court(NDPS Act cases), Vadakara is transferred and posted as Sheristadar, Sub Court, Kozhikode.

25. Shri C.C.James, Sheristadar, Sub Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, Tirur.

26. Smt. P.G.Suseela, Sheristadar, Addl.Sub Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, Ernakulam.

27. Smt. D.Mallikakumari, Sheristadar, Sub Court, Attingal is transferred and posted as Sheristadar, Sub Court, Nedumangad.

28. Shri Balakrishnan Padinjarath, Sheristadar, Sub Court / Senior Superintendent, District Court now functioning as Temporary JMFC, Mananthavady is repatriated and posted as Sheristadar, Sub Court, Kasaragod.

29. Shri P.A.Shamsudheen, Sheristadar, Sub Court / Senior Superintendent, District Court now functioning as Temporary Munsiff-Magistrate, Devikulam is repatriated and posted as Senior Superintendent, District Court, Ernakulam.

30. Smt. A.A.Zeenath, Senior Superintendent, District Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, N. Paravur.

31. Smt. L.Ambika, Senior Superintendent, District Court, Pathanamthitta is transferred and posted as Senior Superintendent, Addl.Sessions Court(Abkari cases), Kottarakkara.

32. Shri E.A.Dinesh Kumar, Sheristadar, Sub Court, Tirur is transferred and posted as Senior Superintendent, District Court, Palakkad.

33. Shri George K.Jose, Sheristadar, Sub Court, Thiruvalla is transferred and posted as Sheristadar, Addl.Sub Court, Ernakulam.

34. Shri Varghese Abraham, Sheristadar, Sub Court, Kollam is transferred and posted as Sheristadar, Sub Court, Mavelikkara.

35. Smt. B. Geethakumary, Senior Superintendent, Addl District Court, Mavelikkara is transferred and posted as Sheristadar, Sub Court, Kottayam.

36. Shri V.S.Shanavas, Senior Superintendent, District Court, Kozhikode is transferred and posted as Sheristadar, Sub Court, Alappuzha.

37. Shri Premanathan K., Senior Superintendent, District Court, Kalpetta is transferred and posted as Sheirstadar, Sub Court, Koyilandi.

38. Shri Madhusdhanan M.K., Sheristadar, Sub Court, Kasaragod is transferred and posted as Senior Superintendent, Special Court(NDPS Act cases), Vadakara

39. Shri K. Saju Kumar, Sheristadar, Sub Court, Kattappana is transferred and posted as Sheristadar, Sub Court, Attingal.

The officers at Sl. Nos.3, 4, 8,9,12 to 17,30 to 39 are not eligible for joining time and for transfer TA. The Officer at Sl.1, 24, 25& 27 are not eligible for joining time.

The Presiding Officers of the Courts concerned / Tribunals are directed to make necessary charge arrangements .

(By Order)


N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (39 copies)

The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.

The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)

The Director of Public Relations, Thiruvananthapuram.

The District Judges of 14 Districts

The Officers and Courts concerned.

The Private Secretary to the Hon'ble the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Confidential Assistants to the Registrars, High Court.

The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.

The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.